

DIVISION BENCH
COURT - I

O-254

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/255(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS ANURAG MERCHANT PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

For Official Liquidator

Ms. Tanvi Luhariwala, Adv.

ORDER

1. Ld. Counsel for the Official Liquidator present.
2. Ld. Counsel appearing for the Official Liquidator seeks two weeks time to file its report.
3. Post the matter on **17.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**